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से कहा कि वे उनके द्वारा प्रदान की गई राहत का शत प्रतिशत सत्यापन करें और अपात्र ऋणकर्ताओं से संबंधित दावों को छोडकर संशोधित दावों को प्रस्तत करें। सहकारी समितियों से दावों का अंतिम विवरण प्राप्त होने के पश्चात राष्ट्रीय कृषि एवं ग्रामीण विकास बैंक द्वारा और राशि का भगतान किए जाने पर विचार किया जाएगा ।

Video News Magazines Producers in India

*110. SHRI JAGIR SINGH DARD: DR. SHRIKANT RAMCHANDRA JIOHKAR:

Will the Minister of INFORMATION AND BROADCASTING be pleased state :

- (a) what is the number of video news magazines producers in India, alongwith the names of their products; and
- (b) what is their total monthly and annual production and sales during the last year?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b) The production of films (which term includes video films) is largerly in the private sector and Government have no control as such thereon. However, films intended for public exhibition in India are required to be certified by the Central Board of Film Certification. During 1992 (upto September), 21 producers of video news magazines presented their products to the Board for certification. The names of their products are given below :-

- 1. (i) Business Plus
 - (ii) Bollywood Plus
 - (iii) People Plus
- 2 Shammi Kapoor Presents Manoranjan
- 3. Karwan
- 4. (i) Lehren
 - (ii) Variety
 - 5. Jhankar Video
 - 6. Music Track.

- 7. Film Track
- 8. Cinemag
- 9. Newstrack
- 10. Kalchakra
- 11. Indiaview
- 12. Eyewitness:
- 13. Indra Dhanush
- 14. Sports Channel
- 15. Vision Point
- 16. United Video Changel
- 17. Delhi Diarv
- 18. Tamil Nadu Government Video News magazine
- 19. Poomalai Video News Magazine
- 20. Darshan
- 21. Janani Video

As the production of films (including video news magazines) is in the private sector, the Central Board of Film Certification comes in the picture only for purposes of certification for public exhibition. It is not, therefore, maintaining any statistics regarding monthly and annual production and sales of the films it certifies.

Steps to bring P.S.U. bonds into and circulation

*111. SHRI TRILOKI NATH CHATUR-VEDI:

DR. MURLI MANOHAR JOSHI:

Will the Minister of FINANCE be pleased to state :

- (a) whether Government's attention has been drawn to the news item published in the 'Economic Times' of the 5th September, 1992 under the caption Banks with tainted PSU bonds; and
- (b) if so, what is the value of such PSU bonds, and what action has been taken by Government to bring the bonds in trading and circulation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAME-SHWAR THAKUR): (a) Yes, Sir.